

OFFICE OF THE DISTRICT & SESSIONS JUDGE(WEST) : THC : DELHI

ORDER

In pursuance of Hon'ble High Court Order No.63/DHC/Gaz/G-1/VI.E.2(a)/2019 dated 24.12.2019 and in partial modification of order No.1305/35907-35927/Bail Power/Gaz./DJ West/2019 dated 05.12.2019, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, with effect from 06.01.2020, till further orders :-

S.No	Name of District & Sessions /Additional Sessions Judge	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge	Court Complex & District
1	Sh. Rajesh Kumar Singh, ASJ(SFTC)-01 (West)	Paschim Vihar West (earlier known as Mianwali Nagar), Paschim Vihar East (earlier known as Paschim Vihar), Crime Branch, Rajouri Garden, Tilak Nagar, Pending bail applications of Vikas Puri, Khyala, Moti Nagar, Punjabi Bagh, EOW, Patel Nagar, Nangloi, Ranjit Nagar, Pending bail applications of Janakpuri.	Sh. Vishal Singh, ASJ-03 (West)	Sh. Ashu Garg, ASJ-04 (West)	Tis Hazari Courts, (West Police District)
2	Sh. Vishal Singh, ASJ-03 (West)	Anand Parbat, Mayapuri, Janak Puri Metro, Kirti Nagar, Nihal Vihar, CAW Cell of West Police District, Raja Garden Metro Railway Police Station, Pending bail applications of Uttam Nagar, Hari Nagar, Ranshola, Mundka.	Sh. Rajesh Kumar Singh, ASJ(SFTC)-01 (West)	Sh. Samar Vishal, ASJ-08 (West)	

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

(DHARMESH SHARMA)
DISTRICT & SESSIONS JUDGE (WEST)

1407/38177-38198

No. _____/Bail Power/Gaz./DJ West/2019

Dated, Delhi the 20/12/19

Copy forwarded to:-

1. The Id. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Id. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge (West), Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

DISTRICT & SESSIONS JUDGE (WEST)